

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 50

**IA No. 205/23, 206/23, 207/23, 208/23
209/23, 210/23, 211/23, 2627/23
2628/23, 2629/23, 2630/23,
2633/23, 2634/23, 2635/23**

**In
CP(IB) No. 46/Chd/Pb/2018
(Admitted)**

**Under Section 7 & 43 & 45 & 60(5),
66, IBC 2016**

In the matter of:-

Oriental Bank of Commerce

...Petitioner/ Financial Creditor

Vs.

J.R. Agrotech Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 15.12.2023.

-sd-
Court Officer

November 08, 2023
SM